

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated Guwahati the 31st July, 2023

NO. HC.VII-167(Pt.-VIII)/2014/ 7122 /A #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to attend the "**Course on Crime Against Children (Sexual Assault POCSO)**" scheduled to be held at LNJNI National Institute of Criminology and Forensic Science, NFSU Delhi Campus, Rohini, Delhi-110085 from **22nd to 24th August, 2023**:

Sl. No.	Name & Designation of Judicial Officers	Mobile No.	Email-id
1.	Smti. Jaweplu Chai, District and Sessions Judge, Yupia	9436049330	dsjyupia2022@gmail.com
	Smti. Ipsita Borthakur, Additional District and Sessions Judge-cum-Special Judge, POCSO, Nagaon, Assam	9706160616	ipshita.borthakur@gmail.com

The nominated Officers are requested to submit a report after the completion of the programme.

By order,
Sd/- R.A. Tapadar

REGISTRAR (JUDICIAL)

Memo No. HC.VII-167(Pt.-VIII)/2014/ 7123-7139 /A, dated: 31-07-2023
Copy for information & necessary action to:

1. The Campus Director, LNJNI National Institute of Criminology and Forensic Science, NFSU Delhi Campus, Delhi- 110085.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
4. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

[The Officer is placed on deputation for the programme on condition that (a) the Officer will be treated as on duty during the period & (b) she will be entitled to T.A. & D.A. as admissible under the Rules].

31.07.23

5. The Accountant General (A&E), Arunachal Pradesh, Itanagar, for information and necessary action.

[The Officer is placed on deputation for the programme on condition that (a) the Officer will be treated as on duty during the period & (b) she will be entitled to T.A. & D.A. as admissible under the Rules].

6. The Registrar (Admin./Vig./Esstt.), Gauhati High Court, Guwahati.
7. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun

(He is requested to inform the nominated Judicial Officer accordingly)

9. The District & Sessions Judge, Nagaon

(He is requested to inform the nominated Judicial Officer accordingly)

10. Smti. Jaweplu Chai, District and Sessions Judge, Yupia.
11. Smti. Ipsita Borthakur, Additional District and Sessions Judge-cum-Special Judge, POCSO, Nagaon, Assam.

The Officers will be provided with hostel accommodation on single occupancy basis. The nominated Officers must not proceed without acceptance of nomination. For further updates, the Officers are requested to visit the website www.nicfs.gov.in

12. The Joint Registrar (Judl./ PM & P), Gauhati High Court, Guwahati.
13. The Joint Registrar (Finance), Gauhati High Court, Guwahati.
14. The Administrative Officer, Judicial Academy, Assam with a request to place the notification before the Hon'ble Director, Judicial Academy.
15. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court)

16. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
17. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Tapadar
31.07.23
REGISTRAR (JUDICIAL)